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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 18th day of MARCH 2008.

Contempt Application No. 98 of 2007
IN
Original Application No. 273 of 2006.

Hon'ble Mr. A.K. Gaur, Member J
Hon'ble Mr. K.S. Menon, Member A

Arunodaya Kumar Tripathi, S/o late Sri R.K. Tripathi, R/o Village - Kusaldaiya, P.O. -Urwa Bazar, Distt: Gorakhpur.

.... Applicant

By Adv: Sri S.K. Rai

V E R S U S

Smt. Neelam Srivastava, Chief Post Master General, UP Circle, Lucknow.

.... Respondent

By Adv: Sri S. Srivastava

O R D E R

By Hon'ble Mr. A.K. Gaur, Member J

None for the applicant in revised call. Sri P. Srivastava brief holder of Sri S. Srivastava learned counsel for the applicant.

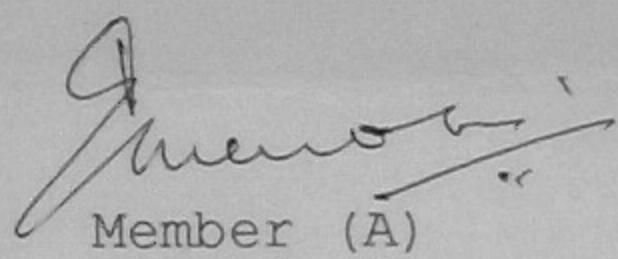
2. On perusal of the affidavit of compliance it is clear that the order/direction of this Tribunal has been complied with and the Circle Relaxation Committee has reconsidered the case of the applicant for compassionate appointment and the

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compassionate appointment has been given to the applicant.

3. In view of the aforesaid fact the contempt application is dismissed. Notice issued to the respondent is discharged.



Member (A)



Member (J)

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